

[23 February, 2001]

RAJYA SABHA

(b) Consequent to these drives the standard of cleanliness improved at the stations.

(c) For improving sanitation, the monitoring and supervision has been strengthened besides provision of washable aprons, jet cleaning machines, additional dustbins, removal of garbage and education of public through various media.

Employment of Gangman in SE Railway

355. SHRI DIPANKAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether a letter was sent to the Railway Minister by an MP on 14th August, 2000 with the request to investigate the allegations regarding employment of Gangman notified by Divisional Railway Manager, Kharagpur, S.E. Railway;

(b) if so, whether investigation has been ordered;

(c) if not, the reasons therefor;

(d) whether Dy. Chief Vigilance Officer(s) of S.E. Railway has directly responded to the MP for confirmation of authenticity of the letter before taking any action; and

(e) if so, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH): (a) and (b) Yes, Sir.

(c) Does not arise.

(d) Yes, Sir.

(e) In terms of extent procedure, genuineness of the complaint has to be verified from the complainant as part of the investigation process.